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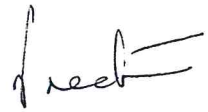
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/708/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
NAME OF THE RESPONDENT(S) : HITRO ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Chandrasekaran	Counsel for Respondents	
S. Karttrikei Balan Preetni S. Shrivastava	Counsel for Petitioner	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file reply. At request, time is enlarged with the direction to file reply by providing copy to the other side before next date of hearing. Matter is posted for arguments. Put up on 19.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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